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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/139/2016
NAME OF THE PETITIONER(S) : K. G. Balasubramanian
NAME OF THE RESPONDENT(S) : M/s Propel Valves Private Limited & 5 others
UNDER SECTION : 397/398, 402 and 403

S.No.	Name (in Capital)	Represented by	Signature
1.	B. DESIKAN FOR A. K. MY SAMY Associates	R ₁ to R ₆ .	Desikan, B.
2.	M/s. G. Sivasankaran, Mekalashini G. S. Sathyaganesan.	Counsel to Petitioner.	G.S.

ORDER

Shri G Sivasankaran, counsel for petitioners present. Shri B Desikan, counsel for R1 to R6 present. Time extended at request of counsel for petitioner for filing rejoinder.
Put up on **22.11.2016 at 10.30 A.M.**


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)